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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/12583/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Barpeta

Dated Guwahati, the 22nd December, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJB/5462(E), dated 18.12.2023

Sir,

With reference to the above, I am directed to inform you that Shri Debashish Saikia, Addl. Sessions Judge cum Special Judge (POCSO), Barpeta has been granted permission to avail HTC for the block period of 2022-2023, to visit his home at Guwahati from Barpeta and back to Barpeta by car during the Christmas holidays from the evening of 22.12.2023 till the morning of 26.12.2023 for the block period of 2022-2023, by the shortest possible route, as per existing Rules.

Shri Saikia, may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/12584-12587/A. Dated 22nd December, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Debashish Saikia, Addl. Sessions Judge cum Special Judge (POCSO), Barpeta, for information, with reference to his letter, dated 18.12.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR(VIGILANCE)

22/12/23
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